

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 3963
TO BE ANSWERED ON 17TH JULY, 2019**

REGULATION OF PRIVATE COURIER SERVICES

**†3963. SHRIMATI RAMA DEVI:
SHRI SADASHIV LOKHANDE:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government regulates private courier services of the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

- (a) No, Sir. The Government does not regulate the Private Courier Services of the Country.
- (b) Does not arise in view of the (a) above.
- (c) There is no regulatory authority for Private Courier Services in the country and no step is proposed at present by the government to regulate private courier services.
